
(2024) 12 DEL CK 0037

Delhi High Court

Case No: Civil Revision Petition No. 98 Of 2023 & Civil Miscellaneous Application No. 19849
Of 2023

Raksha Rani & Ors

APPELLANT

Vs

Jagdish Raj Saggar

RESPONDENT

Date of Decision: Dec. 11, 2024

Acts Referred:

- Code of Civil Procedure, 1908 - Order 7 Rule 11

Hon'ble Judges: Neena Bansal Krishna, J

Bench: Single Bench

Advocate: Ujala Vishnoi, Randeep Singh, Nitin Kumar, Prag Chawla, Jaspreet Kaur, Muskan Aggarwal

Final Decision: Dismissed

Judgement